

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/22240/2024	NANDA KISHORE BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /349 /2024 () //	
2	D-BLAPL/22241/2024	PARAMESWAR SUNA @ DOCTOR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /249 /2023 () //	
3	D-BLAPL/22242/2024	PAUL NAG @ CHRISTIAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BORIGUMMA /27 /2024 () //	AOR20220000211C202400059
4	D-BLAPL/22243/2024	DEBENDRA AMANATYA VS STATE OF ODISHA	P.V.S. NANAJI ACHARY VS	BORIGUMMA /66 /2024 () //	AOR20220000211C202400060
5	D-BLAPL/22246/2024	BIKRAM KESHARI SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /226 /2024 () //	
6	D-BLAPL/22250/2024	SATYAJIT MALLICK VS STATE OF ODISHA	DEBASNAN DAS VS	CHANDILI /19 /2022 () //	
7	D-BLAPL/22252/2024	SUHASINI MAHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CHOUDWAR /631 /2023 () //	
8	D-BLAPL/22256/2024	NIRANJAN BEHERA @ RINKU VS STATE OF ODISHA	GOPINATH MISHRA VS	MANIABANDHA /73 /2024 () //	
9	D-BLAPL/22262/2024	BABULI GOCHHAYAT VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /210 /2023 () //	
10	D-BLAPL/22272/2024	TILAK TEJA VS STATE OF ODISHA	ABHAS MOHANTY VS	CHITRAKONDA /57 /2022 () //	
11	D-BLAPL/22276/2024	GOBARA@SURESH JENA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIAPADA /93 /2024 () //	AOD20240000364C202400009

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12	D-BLAPL/22282/2024	AGINDEO BIN VS UNION OF INDIA (NCB)	AMULYA RATNA PANDA VS	NCB BHUBANESWAR /9 /2021 () //	
13	D-BLAPL/22284/2024	JAGU ADAKATIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /78 /2023 () //	
14	D-BLAPL/22288/2024	RAKESH ORAM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	THELKOLOI PS /132 /2024 () //	AOR20220002454C202400131
15	D-BLAPL/22290/2024	GHASIANI BODONAIK @ BADANAYAK @ BADANAIK VS STATE OF ODISHA	KANGRAM KESHARI ROUT VS	/ /0 () //	
16	D-BLAPL/22292/2024	AJAYA BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SEA BEACH /29 /2024 () //	
17	D-BLAPL/22294/2024	BIKASH MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /274 /2023 () //	
18	D-BLAPL/22295/2024	D.DIPTIRANJAN @ CHANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	TOMANDO /233 /2024 () //	
19	D-BLAPL/22302/2024	ARABINDA CHANDA MUNDA @ SIPUN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TOMANDO /233 /2024 () //	
20	D-BLAPL/22306/2024	DHANURJAYA HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /100 /2022 () //	
21	D-BLAPL/22308/2024	MD. TIPU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /220 /2024 () //	
22	D-BLAPL/22311/2024	BANOTH PREM SINGH @ PREM SINGH BHANOT VS UNION OF INDIA (CBI)	ANJAN KUMAR BISWAL VS	/ /0 () //	
23	D-CONTC/31915/2024	SUDHIR KUMAR SAHOO	ADV	//	AOR20220001600C202400013

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		VS	VS	0	
24	D-CONTC/31922/2024	ABHIMANU BARIK, SUPERINTENDING ENGINEER, RWS AND S DIVISION	ADV.	//	
		DIPAK KUMAR PARAMANIK	VS	0	
25	D-CONTC/31925/2024	SATYABRATA SAHOO, ADDL CHIEF SECRETARY	ADV.	//	
		PUSPANJALI BHITRIA	VS	0	
26	D-CONTC/31927/2024	SALINI PANDIT, SECRETARY	ADV.	//	
		MAHENDRA KU.PATI	VS	0	
27	D-CONTC/31928/2024	ARAVIND AGARWAL, I.A.S	ADV.	//	
		TANUJA PANDA	VS	0	
28	D-CONTC/31935/2024	ARABINDA PADHI, IAS	ADV.	//	
		SOUBHAGYA MANJARI SAMANTARAY	VS	0	
29	D-CONTC/31938/2024	ARABINDA PADHI	ADV.	//	
		DR.RASMI RANJAN PATRA	VS	0	
30	D-CONTC/31940/2024	ARABINDA PADHI, I.A.S	ADV.	//	
		DEBASWAPNA MISHRA	VS	0	
31	D-CONTC/31941/2024	ARABINDA PADHI, I.A.S	ADV.	//	
		SUKANTA KU.PRADHAN	VS	0	
32	D-CONTC/31942/2024	ARABINDA PADHI, IAS	ADV.	//	
		SUSHMA RANI MARTH	VS	0	
33	D-CONTC/31943/2024	ARABINDA PADHI, I.A.S	ADV.	//	
		SUCHARITA BALABANTRAY	VS	0	
34	D-CONTC/31945/2024	ARABINDA PADHI, I.A.S	ADV.	//	
		SUBHADRA MISHRA	VS	0	

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		ARABINDA PADHI, I.A.S.		//	
35	D-CONTC/31947/2024	SONALI DAS	ADV.	//	
		VS	VS	0	
		ARABINDA PADHI, IAS		//	
36	D-CONTC/31950/2024	SARITA MOHANTY	ADV.	//	
		VS	VS	0	
		ARABINDA PADHI, IAS		//	
37	D-CONTC/31951/2024	CHITTARANJAN DHAL	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER-CUM-SECRETARY		//	
38	D-CONTC/31955/2024	ABHIMANYU DASH	ADV.	//	
		VS	VS	0	
		ARABINDA PADHI, I.A.S.		//	
39	D-CONTC/31956/2024	BINITA DASH	ADV.	//	
		VS	VS	0	
		ARABINDA PADHI, I.A.S		//	
40	D-CONTC/31957/2024	SANJIBANI SUDHA PATTNAIK	ADV.	//	
		VS	VS	0	
		ARABINDA PADHI, I.A.S.		//	
41	D-CONTC/31958/2024	PRATAP KESHARI PATTNAIK	ADV.	//	
		VS	VS	0	
		ARABINDA PADHI, I.A.S.		//	
42	D-CONTC/31960/2024	SURYA NARAYAN RATH	ADV.	//	
		VS	VS	0	
		ARABINDA PADHI, I.A.S		//	
43	D-CONTC/31964/2024	AMBUJA BEHERA	ADV.	//	
		VS	VS	0	
		ARABINDA PADHI, I.A.S		//	
44	D-CONTC/31968/2024	RADHANATH HOTA	ADV.	//	
		VS	VS	0	
		ARABINDA PADHI, I.A.S		//	
45	D-CONTC/31974/2024	NIRANJAN BADU	ADV.	//	
		VS	VS	0	
		ARABINDA PADHI, I.A.S		//	

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46	D-CONTC/31975/2024	JAYNARAYAN TRIPATHY VS TRUPTI MOHANTY, TAHASILDAR	PRABHAT KUMAR PRAHARAJ VS	// ()	
47	D-CONTC/31984/2024	BISWAJIT SWAIN VS ARINDAM DAKUA, IAS	ADV. VS	// ()	
48	D-CONTC/31992/2024	HAREKRUSHNA PANDA VS GOURIRANI NAIK, OES-1	ADV. VS	// ()	
49	D-CONTC/32006/2024	RANAJIT KUMAR PATRA VS KOUSIK PATTNAIK, TAHASILDAR, BANSAPAL	ADV. VS	// ()	
50	D-CONTC/32007/2024	PRATAP CHANDRA PATEL VS ABOLI SUNIL NARVANE, COLLECTOR	SAROJ KUMAR MISHRA VS	// ()	
51	D-CONTC/32015/2024	MANORANJAN BARIK VS PABITRA MOHAN PRADHAN, DWO	BISWARANJAN DALAI VS	// ()	
52	D-CONTC/32036/2024	PABITRA MOHAN MOHAPATRA VS ANU GARG, I.A.S ADDL CHIEF SECRETARY	ADV. VS	// ()	
53	D-CONTC/32039/2024	AJAYA KUMAR MOHANTA VS ARABINDA AGRAWAL, SECERTARY HIGHER EDUCATION DEPTT.	ADV VS	// ()	AOD2024000001C202400224
54	D-CRLA/22266/2024	ABHIMANYU MANDAL VS MINIMAYEE SAHU	SRIDHAR RATH VS	RAIRANGPUR TOWN /154 /2019 ()	
55	D-CRLA/22307/2024	JADU@JATINDRANATH MOHANTA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	MURUDA /127 /2021 ()	
56	D-CRLMC/22237/2024	CHINTU@ ANANDA PRASAD ACHARYA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALLIGUDA /188 /2019 ()	AOR20220001618C202400183
57	D-CRLMC/22249/2024	SANJEEV KARALI@SANJIB	S.S.RAY (2)	BHASMA /4 /2012	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/22257/2024	GAJENDRA DAS	SATYABRATA MOHANTY (1)	KHANTAPADA /250 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/22264/2024	DIPTI KUMAR DAS	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/22267/2024	CHIRANJIBI NAYAK	SAURAV TIBREWAL	MANGALA BAG /44 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/22275/2024	DURBASHA KANHAR	RAJIB LOCHAN PATNAIK	BANIGOCHA /1 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/22278/2024	SURENDRA KUMAR MISHRA	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/22286/2024	RESHAP@RESHAB SAMAL	P.ANUP DASH	BALICHANDRAPUR /325 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/22287/2024	DEEPAK RANJAN BEHURA	BYOMAKESH TRIPATHY	PATTAMUNDAI /488 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/22293/2024	ANANDA KUMAR SAHU @ ANANDA CHANDRA SAH	HRIDYADHAR PANDA	DEOGARH /126 /1994	AOR20220001945C202400049
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/22301/2024	ABANTI DAS MOHAPATRA	BISHNU PRASAD RATH	/ /0	
		VS	VS	()	
		BIKRAM SINGH MAHARANA		//	
67	D-CRLMC/22312/2024	LOKANATH MOHANTY	KUMAR KASHYAP	/ /	AOR20230000401C202400023
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMP/22270/2024	UPENDRA KHUNTIA	BRAJA MOHAN SARANGI	NALCO /78 /2023	
		VS	VS	()	

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69	D-CRLMP/22271/2024	STATE OF ODISHA PRAKASH ROUT VS	BRAJA MOHAN SARANGI VS	// /0 ()	
70	D-CRLMP/22298/2024	STATE OF ODISHA MANINI BESHRA VS	RAJIBA LOCHAN PRADHAN VS	// /0 ()	
71	D-CRLMP/22300/2024	STATE OF ODISHA MALATI HEMBRAM VS	SOUGAT DASH VS	// SARAT /42 /2024 ()	
72	D-CRLMP/22305/2024	STATE OF ODISHA URBASI PANDA VS	BHABANI SANKAR MISHRA VS	// DHAMNAGAR /323 /2024 ()	
73	D-CRLREV/22245/2024	STATE OF ODISHA RAJALAXMI SATAPATHY VS	PUSPAMITRA MOHAPATRA VS	// CUTTACK VIGILANCE /13 /2008 ()	
74	D-CRLREV/22269/2024	STATE OF ODISHA(VIG.) KANHU CHARAN PRADHAN VS	SURYAKANTA DWIBEDI VS	// KORAPUT TOWN /122 /2023 ()	
75	D-FAO/31919/2024	STATE OF ODISHA D.M., M/S. NEW INDIA ASSURANCE COMPANY LTD., VS	<del>SALMAN KUMAR GHOSE</del> VS	// // ()	
76	D-GCRLA/22238/2024	STATE OF ODISHA TRILOCHAN BISWAL VS	SANGRAM DAS, S.C.V VS	// BHUBANESWAR VIGILANCE /18 /2015 ()	AOR20220001542C202400015
77	D-ITA/32008/2024	PRAKASH CHANDRA DIXIT KANAK BHANJ DEO VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202400041
78	D-MATA/32009/2024	INCOME TAX OFFICER SARADA PRASAD KAR VS	KSHIROD KUMAR PAHIL VS	// // ()	
79	D-MATA/32048/2024	SUBHALAXMI SARANGI BISMITA PRIYADARSINI AICH VS	DEEPAK RANJAN SUNDARAY VS	// // ()	
		PRAVAT KUMAR MOHAPATRA		//	

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80	D-RPFAM/31944/2024	ASIMA JENA VS DHARMENDRA PARIDA	PRATIK NAYAK VS	// ()	
81	D-RPFAM/32046/2024	GUDIVADA JOSEPH @ JOSEPH VS PENTA SRAVANTI	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202400039
82	D-RSA/31954/2024	SIKHAR MAHAPATRA VS BIJAYA KUMAR MAHAPATRA	JUDHISTHIR SAHOO VS	// ()	AOD20220003315C202400002
83	D-RVWPET/32038/2024	CHITRASEN PATEL VS STATE OF ODISHA	SANJIV JOSHI VS	// ()	AOD20230000362C202400006
84	D-TRP(C)/31953/2024	SILPA BISOYI VS PRADIP KUMAR SWAIN	DIPTI RANJAN BHOKTA VS	// ()	
85	D-WA/31946/2024	STATE OF ODISHA VS SHEAK WASHEK ALLI	AMIYA KUMAR MISHRA, A.G.A. VS	// ()	AOD20220001895C202400558
86	D-WA/31977/2024	STATE OF ODISHA VS TAPAN KUMAR MISHRA	AMIYA KUMAR MISHRA, A.G.A. VS	// ()	AOD20220001895C202400559
87	D-WA/31978/2024	STATE OF ODISHA VS ANANDA CHANDRA SAHOO	RAJANI BHUSAN MISHRA, A.G.A. VS	// ()	AOR20220001513C202400638
88	D-WA/31979/2024	STATE OF ODISHA VS DHANESWAR BEHERA	AMIYA KUMAR MISHRA, A.G.A. VS	// ()	LOD20240000172C202400001
89	D-WA/31981/2024	STATE OF ODISHA VS MEENA MOHARANA	TARUN PATNAIK,A.S.C VS	// ()	LOD20240000172C202400002
90	D-WA/31982/2024	KRUSHNA CHANDRA JHAPATSINGH VS STATE OF ORISSA	ASHOK KUMAR DAS VS	// ()	
91	D-WA/31986/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//	AOR20220001513C202400639

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		VS	VS	()	
92	D-WA/31987/2024	DR. SIBA PRASAD NAYAK STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//	LOD20240000172C202400003
		VS	VS	()	
93	D-WA/31988/2024	KABITA MOHANTY STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//	AOD20220001895C202400560
		VS	VS	()	
94	D-WA/31989/2024	SUBHASIS SARANGI STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//	AOD20220001895C202400561
		VS	VS	()	
95	D-WA/32016/2024	NAMITA PATTANAYAK STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//	AOR20220001513C202400640
		VS	VS	()	
96	D-WA/32017/2024	JULLY BAGARTI HAREKRUSHNA JENA	SARAT CHANDRA SAMAL	//	
		VS	VS	()	
97	D-WA/32018/2024	STATE OF ODISHA CHAITANYA CHARAN PADHIHARI	NIRANJAN LENKA	//	
		VS	VS	()	
98	D-WA/32020/2024	STATE OF ODISHA STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400004
		VS	VS	()	
99	D-WA/32023/2024	GANGADHAR RAUTA STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//	AOD20220001895C202400562
		VS	VS	()	
100	D-WA/32024/2024	NILIMA PATEL STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	//	LOD20240000172C202400005
		VS	VS	()	
101	D-WA/32034/2024	TUTIMA MAHAPATRA STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//	AOR20220001513C202400641
		VS	VS	()	
102	D-WA/32037/2024	DESANTINI SANDHA @ DISHANTINI SANDHA STATE OF ODISHA	SASWAT DAS,A.G.A	//	AOD20220001895C202400563
		VS	VS	()	

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103	D-WA/32041/2024	RASHMI NAYAK COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT	MONOJ KETAN BALABANTARAY	// //	LOD20240000172C202400006
		VS	VS	()	
104	D-WA/32042/2024	BINOD CHANDRA TRIPATHY Swarnalata Dhal	HAREKRUSHNA DASH	// //	AOD20240000001C202400222
		VS	VS	()	
		State Of Odisha		//	
105	D-WA/32047/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY,A.G.A	//	LOD20240000172C202400007
		VS	VS	()	
		NIMAIN CHARAN NAYAK		//	
106	D-WA/32050/2024	Additional Chief Secretary Of Revenue And Disaster Management Dept	Gyanendra ANJAN MAHAPATRA	//	AOD20220001895C202400564
		VS	VS	()	
		Baishnab Charan Acharya		//	
107	D-WA/32051/2024	Principal Secretary Of Higher Education Dept	Karunakar Das	//	AOR20220001513C202400643
		VS	VS	()	
		Urmila Barik		//	
108	D-WA/32052/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	//	AOR20220001513C202400642
		VS	VS	()	
		RANJIT KUMAR DASH		//	
109	D-WA/32053/2024	Principal Secretary Of Water Resources Dept	GOVT OF ODISHA	//	LOD20240000172C202400008
		VS	VS	()	
		Susanta Kumar Panda		//	
110	D-WA/32054/2024	Additional Chief Secretary Of Revenue And Disaster Management Dept	Kumar Das	//	AOR20220001513C202400644
		VS	VS	()	
		Bidyadhar Parida		//	
111	D-WP(C)/31916/2024	MANOJ KUMAR PATI	SWAPNIL ROY	//	AOR20220001600C202400011
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-WP(C)/31917/2024	DURYODHAN SAMAL	SWAPNIL ROY	//	AOR20220001600C202400012
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-WP(C)/31918/2024	BIJAY KUMAR BEHERA	TAPAN KU. JENA SAMANTA	//	
		VS	VS	()	
		THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA		//	

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114	D-WP(C)/31920/2024	SUSANTA KUMAR SWAIN VS KALPITA PRADHAN	PRASANT KUMAR SAHOO VS	// 0 //	
115	D-WP(C)/31921/2024	RAGHUNATH SAHOO VS ODISHA STATE COOPERATIVE BANK LIMITED	DIGAMBARA MISHRA VS	// 0 //	
116	D-WP(C)/31923/2024	M/S CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED VS ASSISTANT COMMNR. OF STATE TAX, BBSR	PRADYUMNA PATRO VS	// 0 //	
117	D-WP(C)/31924/2024	PITABAS SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
118	D-WP(C)/31926/2024	UDHABA CHANDRA PRADHAN VS COMNR-CUM-SECY, DEPT. OF HIGHHER EDUCATION, BBSR	ALEKHA CHANDRA TRIPATHY VS	// 0 //	
119	D-WP(C)/31929/2024	SK ISLAM VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
120	D-WP(C)/31930/2024	PRATIMA MAHARANA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
121	D-WP(C)/31931/2024	M/S. PRASANTA KUMAR PRADHAN VS JOINT COMMISSIONER OF STATE TAX(APPEL), CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //	
122	D-WP(C)/31932/2024	JANGYASWAR JENA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
123	D-WP(C)/31933/2024	M/S. YOGESWAR RAO PRATAPNANI, RAYAGADA VS JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST BOLANGIR	ITISHREE TRIPATHY VS	// 0 //	
124	D-WP(C)/31934/2024	RAJESH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
125	D-WP(C)/31936/2024	M/S. YOGESWAR RAO PRATAPNANI, RAYAGADA	ITISHREE TRIPATHY	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :25/07/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
126	D-WP(C)/31937/2024	JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST, BOLANGIR SOUBHAGY NATH	BIRAJA PRASAD NANDA	//	
		VS	VS	0	
127	D-WP(C)/31939/2024	STATE OF ODISHA PARAMESWAR DASH	BADRINARAYAN PANDA	//	
		VS	VS	0	
128	D-WP(C)/31948/2024	STATE OF ODISHA NIKUNJA BIHARI MAHARANA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
129	D-WP(C)/31949/2024	STATE OF ODISHA BISWAJIT PANDA	SASWATI MOHAPATRA	//	
		VS	VS	0	
130	D-WP(C)/31952/2024	STATE OF ODISHA SK SAIF ALI	ARUN KUMAR PATRA	//	
		VS	VS	0	
131	D-WP(C)/31959/2024	STATE OF ORISSA ANJAN PRASAD	SAIBRATA RATH	//	
		VS	VS	0	
132	D-WP(C)/31961/2024	STATE OF ODISHA ARAT SAHOO	SUBASH CH PANI	//	
		VS	VS	0	
133	D-WP(C)/31962/2024	STATE OF ODISHA RAMA CHANDRA MISHRA	SUBASH CH PANI	//	
		VS	VS	0	
134	D-WP(C)/31963/2024	STATE OF ODISHA SUNITA JENA	SUBASH CH PANI	//	
		VS	VS	0	
135	D-WP(C)/31965/2024	STATE OF ODISHA ALAGU MUTHU SANKAR	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	0	
136	D-WP(C)/31966/2024	STATE OF ODISHA NARENDRA KUMAR MOHANTA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/31967/2024	COLLECTOR, JAJPUR TOWN SUDARSAN BARIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // 0 //	
138	D-WP(C)/31969/2024	RASMITA KHILAR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
139	D-WP(C)/31970/2024	AMULYA MOHANTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
140	D-WP(C)/31971/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
141	D-WP(C)/31972/2024	MD MAHIUDDIN AHEMMAD VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
142	D-WP(C)/31973/2024	CHITARANJAN KUANRA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// 0 //	
143	D-WP(C)/31976/2024	BHISMA CHARAN MALLICK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
144	D-WP(C)/31980/2024	THE EXECUTIVE ENGINEER, ELECTRICAL , KENDUJHAR VS HOTEL MARROIT INTERNATIONAL, KEONJHAR	SURESH CHANDRA DASH VS	// 0 //	
145	D-WP(C)/31983/2024	L N INFRASTRUCTURE AND CONSTRUCTION PVT. LTD. VS STATE OF ODISHA	PRABHAKH CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400023
146	D-WP(C)/31985/2024	RASMITA BAGAR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
147	D-WP(C)/31990/2024	RINKI KATHAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/31991/2024	BHARATI MOHAPATRA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
149	D-WP(C)/31993/2024	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
150	D-WP(C)/31994/2024	BHASKAR CHANDRA BEHERA VS ADDL.COMMNR, SETTLEMENT AND CONSOLIDATION, BHADRAK	TUSHAR KANTA NAYAK VS	// 0 //	
151	D-WP(C)/31995/2024	VINOD KUMAR SAHU VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
152	D-WP(C)/31996/2024	NIRANJAN DHPAL VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //	
153	D-WP(C)/31997/2024	KAILASHA NANDA VS STATE OF ODISHA	GOURI SHANKAR DAS VS	// 0 //	
154	D-WP(C)/31998/2024	SATYABHAMA HATI VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //	
155	D-WP(C)/31999/2024	PRADIPTA KUMAR DESWARI @ PRADI VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //	
156	D-WP(C)/32000/2024	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	AOR20220001789C202400004
157	D-WP(C)/32001/2024	BIPULATA BARIK VS STATE OF ODISHA	JITENDRA KUMAR CHHOTARAY VS	// 0 //	
158	D-WP(C)/32002/2024	PRIYANKA SAHOO VS STATE OF ODISHA	JITENDRA KUMAR CHHOTARAY VS	// 0 //	
159	D-WP(C)/32003/2024	AVILIPSA MOHANTY	AJAYA KUMAR MOHARANA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE SECY HIGHER EDUCATION DEPT., BBSR		//	
160	D-WP(C)/32004/2024	DEBASIS MOHANTY	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		GOVT OF ODISHA		//	
161	D-WP(C)/32005/2024	NIRMAL CHANDRA SAHOO	TRILOCHAN DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/32010/2024	GEETANJALI SPICES AND FOOD PRIVATE LIMITED	KAJAL SAHOO	//	AOR20220001613C202400061
		VS	VS	0	
		SUPERINDENTENT, JAJPUR		//	
163	D-WP(C)/32011/2024	RAJEEV SRIVASTAVA	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		SURESH CHANDRA PATTANAYAK		//	
164	D-WP(C)/32012/2024	UNION OF INDIA	CHANDRAKANTA PRADHAN	//	AOR20220001224C202400005
		VS	VS	0	
		RABINDRA KUMAR BEHERA		//	
165	D-WP(C)/32013/2024	RUKMINI NAIK	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		UNION OF INDIA		//	
166	D-WP(C)/32014/2024	TAPAS CHANDRA ROUTRAY	CHANDRAKANTA PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/32019/2024	SWARNALATA PATI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/32021/2024	KUNILATA SWAIN	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/32022/2024	RADHANATH PARIDA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/32025/2024	MANJULATA MANDAL	PRATIK DASH	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/32026/2024	KANCHANABALA MAHANA BAIKUNTH NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //	
172	D-WP(C)/32027/2024	SANJAY PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
173	D-WP(C)/32028/2024	SAIBIKASH PRUSTY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
174	D-WP(C)/32029/2024	BRUNDABAN BARAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
175	D-WP(C)/32030/2024	PARSURAM DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
176	D-WP(C)/32031/2024	DHANI KHEMUNDU VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
177	D-WP(C)/32032/2024	RAJKISHORE PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
178	D-WP(C)/32033/2024	ARJUN MALLIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
179	D-WP(C)/32035/2024	S.BHASKAR RAO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
180	D-WP(C)/32040/2024	PRASANTA KISHORE SWAIN VS COMNDR OF ENDOWMENTS, ODISHA, BBSR	SUMITRA MOHANTY VS	// 0 //	
181	D-WP(C)/32043/2024	PRADEEPTA KISHORE NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD2024000001C202400223

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/32044/2024	SATYABHAMA BEHERA VS STATE OF ODISHA	JAGAMOHAN PATTNAIK VS	// () //	AOR20220001586C202400023
183	D-WP(C)/32045/2024	SRI BHAGABAN CHANDRA DASH VS MD AND CEO, CANARA BANK	PADMALOCHAN MOHANTY VS	// () //	AOR20240000071C202400002
184	D-WP(C)/32049/2024	M/S. TATA STEEL LTD, KEONJHAR VS STATE OF ODISHA	ADITYA MISHRA VS	// () //	
185	D-ABLAPL/22239/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	CUTTACK VIGILANCE /61 /2014 () //	
186	D-ABLAPL/22244/2024	LAMBODAR SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	//0 () //	
187	D-ABLAPL/22247/2024	SONU GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /226 /2024 () //	
188	D-ABLAPL/22248/2024	BINAYAK JENA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /226 /2024 () //	
189	D-ABLAPL/22251/2024	RATNAMANI JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOAHANTY VS	KHAIRA /6 /2024 () //	
190	D-ABLAPL/22253/2024	MANAS RANJAN SAHOO VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	CHAULIAGANJA /318 /2023 () //	
191	D-ABLAPL/22254/2024	ASHOK BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KANDARPUR /142 /2024 () //	
192	D-ABLAPL/22255/2024	P.BHIMUDU VS STATE OF ODISHA	HARIPAD MOHANTY VS	BERHAMPUR TOWN /223 /2024 () //	
193	D-ABLAPL/22258/2024	P.DEEPAK KUMAR YADAV	HARIPAD MOHANTY	BERHAMPUR TOWN /223 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/22259/2024	GANDHARB MALIK	PRADEEP KUMAR PANDA	BHUBAN /345 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/22260/2024	AMULYA KUMAR SAMAL	KSHIROD KUMAR PAHIL	JAJPUR TOWN /305 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/22261/2024	MURALI @ JITU HARIJAN	ABINASH PATTJOSHI	JAIPATNA /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/22263/2024	AKSHAYA KUMAR BAL @ AKHAY BAL	GHANASHYAM DASH	BALICHANDRAPUR /324 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/22265/2024	BALARAM MALIK	PRASANTA KUMAR DAS	AUL /73 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/22268/2024	DHANESWAR NAIK	MOHENDRA KUMAR MOHAPATRO	KOMNA PS /147 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/22273/2024	HRUSIKESH SAHU	RADHARAMAN DAS NAYAK	JAMANKIRA /15 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/22274/2024	SUBRAT DAS	ABHISEK MOHANTY	BASTA /88 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/22277/2024	RAVINDRA SINGH BHATIA @ RAVINDRA BHATIA	SATYAJIT MOHAPATRA	HEMGIR /311 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/22279/2024	BASANTA KUMAR MALIK @ BASANTA MALIK	SATYA NARAYAN MISHRA 4	MARINE CHUDAMANI /17 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/22280/2024	MADHAB BERA@BEHERA	ARUN KUMAR BEHERA	TALASARI MARINE /60 /2024	AOR20220003422C202400036
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/22281/2024	STATE OF ODISHA JITENDRA MAHABHOI @ JITU VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /512 /2024 ()	
206	D-ABLAPL/22283/2024	STATE OF ODISHA UGAM LAL JAT VS	AMULYA RATNA PANDA VS	// BAMBARI /133 /2024 ()	
207	D-ABLAPL/22285/2024	STATE OF ODISHA ANIL PRADHAN VS	RONIT GHOSH VS	// DHENKANAL TOWN /980 /2023 ()	
208	D-ABLAPL/22289/2024	STATE OF ODISHA RAMAKANTA DASH VS	RADHARAMAN DAS NAYAK VS	// JAMANKIRA /15 /2024 ()	
209	D-ABLAPL/22291/2024	STATE OF ODISHA SONU DAS VS	AKSHAYA KUMAR SAHOO VS	// LAXMISAGAR P.S. /370 /2024 ()	
210	D-ABLAPL/22296/2024	STATE OF ODISHA MAKSUD KHAN VS	SATYABRATA DASH VS	// BALICHANDRAPUR /385 /2024 ()	
211	D-ABLAPL/22297/2024	STATE OF ODISHA NAGESHWAR JHANKAR VS	JUGALA KISHORE PANDA VS	// / /0 ()	
212	D-ABLAPL/22299/2024	STATE OF ODISHA SUBRAT SAHOO @ LALU VS	JUGALA KISHORE PANDA VS	// GOPALPRASAD /212 /2024 ()	
213	D-ABLAPL/22303/2024	STATE OF ODISHA V. RAJESH @ RAJESH HANTAL VS	MANORANJAN PADHY VS	// MACHHKUND /17 /2011 ()	
214	D-ABLAPL/22304/2024	STATE OF ODISHA JAGAN @ SURESH DALEI VS	SURENDRA PRASAD BARIK VS	// BASUDEVPUR /520 /2024 ()	
215	D-ABLAPL/22309/2024	STATE OF ODISHA SAGAR MANDAL VS	AKASH BHUYAN VS	// ERASAMA /259 /2024 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/07/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-ABLAPL/22310/2024	NIRUPAMA DAS VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /244 /2024 () //	
217	D-ABLAPL/22313/2024	PRAMOD KUMAR BIT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	AOR20220001618C202400184
218	D-ABLAPL/22314/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /52 /2024 () //	AOD20240000391C202400021

# ORISSA HIGH COURT

MISC CASES FILED on :25/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GCRLA/22238/2024 GCRLA/ /	STATE OF ODISHA MP	SANGRAM DAS, S.C.V	10/2024
2	D-ITA/32008/2024 ITA/ /	KANAK BHANJ DEO MP	KSHIROD KUMAR SAHOO	27/2024
3	D-TRPCRL/21157/2024 TRPCRL/ /	AKASH KUMAR PRADHAN MP	JNYANANANDA PANDA	55/2024
4	D-TRPCRL/101/2023 TRPCRL/101/2023	RAJENDRA KUMAR MISHRA MP		56/2024
5	D-TRP(C)/31953/2024 TRP(C)/ /	SILPA BISOYI MP	DIPTI RANJAN BHOKTA	201/2024
6	D-TRP(C)/30803/2024 TRP(C)/194/2024	M/S. PATIL CONSTRUCTION AND INFRASTRUCTURE LTD., MAHARASTRA MP	RUCHITROY	202/2024
7	D-TRP(C)/30804/2024 TRP(C)/ /	M/S. PATIL CONSTRUCTION AND INFRASTRUCTURE LTD., MAHARASTRA MP	RUCHITROY	203/2024
8	D-LAA/51/2019 LAA/51/2019	UNION OF INDIA MP	M/S.AVIJIT PAL, M/S DIPTI RANJAN BHOKTA, CGC	263/2024
9	D-LAA/51/2019 LAA/51/2019	UNION OF INDIA MP	M/S.AVIJIT PAL, M/S DIPTI RANJAN BHOKTA, CGC	264/2024
10	D-CMAPL/30342/2024 CMAPL/ /	AMITA PATRA MP	RAJENDRA NARAYAN ROUT	299/2024
11	D-CMAPL/26343/2024 CMAPL/ /	MITHILA SENAPATI MP	AMIT KUMAR NATH	300/2024
12	D-MATA/32048/2024 MATA/ /	BISMITA PRIYADARSINI AICH MP	DEEPAK RANJAN SUNDARAY	323/2024
13	D-RPFAM/31944/2024 RPFAM/ /	ASIMA JENA MP	PRATIK NAYAK	327/2024
14	D-RPFAM/32046/2024 RPFAM/ /	GUDIVADA JOSEPH @ JOSEPH MP	SOUBHAGYA KUMAR DASH	328/2024
15	D-FAO/31919/2024 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE COMPANY LIMITED, KUTACK MP	SAYINENDRA KUTACKER GHOSE	604/2024
16	D-FAO/31919/2024 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE COMPANY LIMITED, KUTACK MP	SAYINENDRA KUTACKER GHOSE	605/2024
17	D-FAO/31919/2024 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE COMPANY LIMITED, KUTACK MP	SAYINENDRA KUTACKER GHOSE	606/2024
18	D-FAO/29214/2024 FAO/326/2024	M/S. S.B.I GENERAL INSURANCE CO. L.T. MP	SOMNATH ROY	607/2024
19	D-CRLREV/22245/2024 CRLREV/ /	RAJALAXMI SATAPATHY MP	PUSPAMITRA MOHAPATRA	620/2024
20	D-CRLREV/22245/2024 CRLREV/ /	RAJALAXMI SATAPATHY MP	PUSPAMITRA MOHAPATRA	621/2024
21	D-CRLREV/22269/2024 CRLREV/ /	KANHU CHARAN PRADHAN MP	SURYAKANTA DWIBEDI	622/2024
22	D-CRLREV/16941/2024 CRLREV/290/2024	GOPINATH BARIK MP	SUKANTA KUMAR NAYAK (2)	623/2024
23	D-SA/278/1993 SA/278/1993	BHRAMARBAR MP	M/S.P.K.ROUTRAY	645/2024
24	D-SA/278/1993 SA/278/1993	BHRAMARBAR MP	M/S.P.K.ROUTRAY	646/2024
25	D-SA/278/1993 SA/278/1993	BHRAMARBAR MP	M/S.P.K.ROUTRAY	647/2024
26	D-SA/258/1993	DHRUBA	M/S.P.K.ROUTRAY	

	SA/258/1993	MP		648/2024
27	D-SA/258/1993	DHRUBA	M/S.P.K.ROUTRAY	
	SA/258/1993	MP		649/2024
28	D-SA/258/1993	DHRUBA	M/S.P.K.ROUTRAY	
	SA/258/1993	MP		650/2024
29	D-RSA/284/2010	SUBRATA KU.PATI	M/S.KSHITISH K.MOHAPATRA, M/S.MAHESWAR MOHANTY, CHITA P	
	RSA/284/2010	MP		847/2024
30	D-RSA/47/2018	CHITRASEN BANCHHOR	M/S.MAHES DAS,A.K.SARANGI	
	RSA/47/2018	MP		848/2024
31	D-RSA/219/2018	INDUMATI APATTA	M/S.J.R.DASH	
	RSA/219/2018	MP		849/2024
32	D-RSA/219/2018	INDUMATI APATTA	M/S.J.R.DASH	
	RSA/219/2018	MP		850/2024
33	D-RSA/219/2018	INDUMATI APATTA	M/S.J.R.DASH	
	RSA/219/2018	MP		851/2024
34	D-RSA/29398/2024	BISLERI INTERNATIONAL PVT. L.T.D.	NIGAMANANDA DAS	
	RSA/ /	MP		852/2024
35	D-BLAPL/13772/2024	SIBA HANTAL		
	BLAPL/4619/2024	MP		913/2024
36	D-BLAPL/9059/2024	PRABIRA PARIDA	RAVI SHANKAR SAMAL	
	BLAPL/4065/2024	MP		914/2024
37	D-BLAPL/3977/2023	SURATHA SAMAL	RAMANI KANTA PATTANAIAK	
	BLAPL/3977/2023	MP		915/2024
38	D-BLAPL/8903/2024	SK. SAN @ KUNU @ SK. RIAZ	KISHORE KUMAR MISHRA	
	BLAPL/3125/2024	MP		916/2024
39	D-BLAPL/16622/2024	MAHENDRA PANDEY	SAROJ KUMAR PADHY	
	BLAPL/6390/2024	MP		917/2024
40	D-BLAPL/18384/2024	ASHUTOSH MISHRA @ ROHIT	DEBA KUMAR RATH	
	BLAPL/6293/2024	MP		918/2024
41	D-BLAPL/13300/2024	SUDHIR CHANDRA BEHERA	ASHOK JENA	
	BLAPL/4428/2024	MP		919/2024
42	D-ABLAPL/8256/2024	KUMAR ANIKESH		
	ABLAPL/3079/2024	MP		1399/2024
43	D-ABLAPL/18110/2024	AJAY PRADHAN@AJAYA KUMAR PRADHAN		
	ABLAPL/6553/2024	MP		1401/2024
44	D-ABLAPL/1258/2024	SAWER AHMAD@SK SARWAR		
	ABLAPL/577/2024	MP		1402/2024
45	D-ABLAPL/11765/2023	SAMBHU SETHY @ SAMBHU SETHI		
	ABLAPL/11765/2023	MP		1403/2024
46	D-ABLAPL/10765/2024	GUNANIDHI NAIK		
	ABLAPL/3925/2024	MP		1404/2024
47	D-ABLAPL/5707/2024	MANOJ KUMAR SAHOO		
	ABLAPL/3051/2024	MP		1405/2024
48	D-ABLAPL/16675/2024	JAKIR KHAN	ARCHANA MOHANTY	
	ABLAPL/5945/2024	MP		1406/2024
49	D-ABLAPL/16673/2024	BALAKRUSHNA MISHRA	ARCHANA MOHANTY	
	ABLAPL/5944/2024	MP		1407/2024
50	D-ABLAPL/13909/2021	ABHIMANYU JENA		
	ABLAPL/13909/2021	MP		1408/2024
51	D-ABLAPL/18318/2024	NAKULANANDA SAHU		
	ABLAPL/6466/2024	MP		1409/2024
52	D-ABLAPL/11280/2024	AMEET KUMAR JENA @ AMIT KUMAR JENA	GOURAV DASH	
	ABLAPL/3997/2024	MP		1410/2024
53	D-MACA/29054/2024	M/S. NATIONAL INSURANCE CO. L.T.D.	NAYAN BEHARI DAS	
	MACA/ /	MP		1676/2024
54	D-MACA/31770/2024	D.M., NEW INDIA ASSURANCE COMPANY	RAMANI RANJAN MOHANTY	
	MACA/ /	MP		1677/2024
55	D-CRLA/647/2018	NABA DEHURY	CHITTA RANJAN SAHU	
	CRLA/647/2018	MP		1837/2024
56	D-CRLA/21809/2024	CHAND MOHAMMAD	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		1838/2024
57	D-CRLA/21809/2024	CHAND MOHAMMAD	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		1839/2024

58	D-CRLA/21809/2024 CRLA/ /	CHAND MOHAMMAD MP	SOUBHAGYA KUMAR DASH	1840/2024
59	D-CRLA/883/2022 CRLA/883/2022	SIMANCHAL SETHY MP	DAYANANDA MOHAPATRA	1841/2024
60	D-CRLMC/2467/2024 CRLMC/246/2024	DINESH KUMAR JENA MP		1957/2024
61	D-CRLMC/18230/2024 CRLMC/2361/2024	PRASANTA KUMAR SAMANTRAY MP		1958/2024
62	D-CRLMC/22257/2024 CRLMC/ /	GAJENDRA DAS MP	SATYABRATA MOHANTY (1)	1959/2024
63	D-CRLMC/22264/2024 CRLMC/ /	DIPTI KUMAR DAS MP	DIPTI RANJAN BHOKTA	1960/2024
64	D-CRLMC/22267/2024 CRLMC/ /	CHIRANJIBI NAYAK MP	SAURAV TIBREWAL	1961/2024
65	D-CRLMC/22286/2024 CRLMC/ /	RESHAP@RESHAB SAMAL MP	P.ANUP DASH	1962/2024
66	D-CRLMC/22287/2024 CRLMC/ /	DEEPAK RANJAN BEHURA MP	BYOMAKESH TRIPATHY	1963/2024
67	D-WA/31946/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5594/2024
68	D-WA/31946/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5595/2024
69	D-WA/31946/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5596/2024
70	D-WA/31977/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5597/2024
71	D-WA/31977/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5598/2024
72	D-WA/31977/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5599/2024
73	D-WA/31981/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5600/2024
74	D-WA/31981/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5601/2024
75	D-WA/31981/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5602/2024
76	D-WA/31978/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	5603/2024
77	D-WA/31978/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	5604/2024
78	D-WA/31978/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	5605/2024
79	D-WA/31979/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5606/2024
80	D-WA/31979/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5607/2024
81	D-WA/31979/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5608/2024
82	D-WA/31986/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	5609/2024
83	D-WA/31986/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	5610/2024
84	D-WA/31986/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	5611/2024
85	D-WA/32016/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	5612/2024
86	D-WA/32016/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	5613/2024
87	D-WA/32016/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	5614/2024
88	D-WA/32024/2024 WA/ /	STATE OF ODISHA MP	HARI KRUSHNA PANIGRAHI,A.S.C	5615/2024
89	D-WA/32024/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	

	WA/ /	MP		5616/2024
90	D-WA/32024/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	
	WA/ /	MP		5617/2024
91	D-WA/31987/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5618/2024
92	D-WA/31987/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5619/2024
93	D-WA/31987/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5620/2024
94	D-WA/32034/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		5621/2024
95	D-WA/32034/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		5622/2024
96	D-WA/32034/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		5623/2024
97	D-WA/31988/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		5624/2024
98	D-WA/31988/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		5625/2024
99	D-WA/31988/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		5626/2024
100	D-WA/32037/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		5627/2024
101	D-WA/32037/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		5628/2024
102	D-WA/31989/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5629/2024
103	D-WA/31989/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5630/2024
104	D-WA/31989/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5631/2024
105	D-WA/32020/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		5632/2024
106	D-WA/32020/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		5633/2024
107	D-WA/32020/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		5634/2024
108	D-WA/32047/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY,A.G.A	
	WA/ /	MP		5635/2024
109	D-WA/32047/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY,A.G.A	
	WA/ /	MP		5636/2024
110	D-WA/32047/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY,A.G.A	
	WA/ /	MP		5637/2024
111	D-WA/32023/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5638/2024
112	D-WA/32023/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5639/2024
113	D-WA/32023/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5640/2024
114	D-WA/32041/2024	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT	BRADYKANTON DEBARJEN TARAY	
	WA/ /	MP		5641/2024
115	D-WA/32052/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		5642/2024
116	D-WA/32052/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		5643/2024
117	D-WA/32041/2024	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT	BRADYKANTON DEBARJEN TARAY	
	WA/ /	MP		5644/2024
118	D-WA/32052/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		5645/2024
119	D-WA/32041/2024	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT	BRADYKANTON DEBARJEN TARAY	
	WA/ /	MP		5646/2024
120	D-WP(C)/31918/2024	BIJAY KUMAR BEHERA	TAPAN KU. JENA SAMANTA	
	WP(C)/ /	MP		9656/2024

121	D-WP(C)/31921/2024 WP(C)/ /	RAGHUNATH SAHOO MP	DIGAMBARA MISHRA	9657/2024
122	D-WP(C)/31923/2024 WP(C)/ /	M/S CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. MP	SURAJ KUMAR PATRO	9658/2024
123	D-WP(C)/31929/2024 WP(C)/ /	SK ISLAM MP	ARUN KUMAR PATRA	9659/2024
124	D-WP(C)/31930/2024 WP(C)/ /	PRATIMA MAHARANA MP	ARUN KUMAR PATRA	9660/2024
125	D-WP(C)/31932/2024 WP(C)/ /	JANGYASWAR JENA MP	ARUN KUMAR PATRA	9661/2024
126	D-WP(C)/31934/2024 WP(C)/ /	RAJESH KUMAR SAHU MP	ARUN KUMAR PATRA	9662/2024
127	D-WP(C)/31952/2024 WP(C)/ /	SK SAIF ALI MP	ARUN KUMAR PATRA	9663/2024
128	D-WP(C)/21491/2024 WP(C)/12451/2024	PINTU SAHOO MP		9664/2024
129	D-WP(C)/31959/2024 WP(C)/ /	ANJAN PRASAD MP	SAIBRATA RATH	9665/2024
130	D-WP(C)/31965/2024 WP(C)/ /	ALAGU MUTHU SANKAR MP	MOHENDRA KUMAR MOHAPATRO	9666/2024
131	D-WP(C)/32123/2023 WP(C)/32123/2023	KALYANMAYEE SELF HELP GROUP, JALESA MP	SUMITRA V DAS	9667/2024
132	D-WP(C)/38577/2023 WP(C)/38577/2023	INDRAMANI DAS MP	BANSHIDHAR SATAPATHY	9668/2024
133	D-WP(C)/38670/2023 WP(C)/38670/2023	DHIRENDRA KUMAR MOHANTY MP	BANSHIDHAR SATAPATHY	9669/2024
134	D-WP(C)/39299/2023 WP(C)/39299/2023	ATAL KUMAR BHARIMAL MP	BANSHIDHAR SATAPATHY	9670/2024
135	D-WP(C)/261/2010 WP(C)/261/2010	HEMANTA KU.SINGHDEO MP	M/S.PRAMOD KU.ROUTRAY	9671/2024
136	D-WP(C)/31980/2024 WP(C)/ /	THE EXECUTIVE ENGINEER, ELECTRICALS MP	RESHU CHANDRA DASH	9672/2024
137	D-WP(C)/31983/2024 WP(C)/ /	L N INFRASTRUCTURE AND CONSTRUCTION MP	ONBHU CHENDEBARGARH	9673/2024
138	D-WP(C)/31990/2024 WP(C)/ /	RINKI KATHAR MP	DILLIP KUMAR MOHAPATRA	9674/2024
139	D-WP(C)/13435/2023 WP(C)/13435/2023	RABINDRA KUMAR BARIK MP	SATYANARAYAN MOHAPATRA	9675/2024
140	D-WP(C)/32004/2024 WP(C)/ /	DEBASIS MOHANTY MP	SAMIR KUMAR MISHRA	9676/2024
141	D-WP(C)/32000/2024 WP(C)/ /	PRADIPTA KUMAR PANDA MP	BISWABIHARI MOHANTY	9677/2024
142	D-WP(C)/32011/2024 WP(C)/ /	RAJEEV SRIVASTAVA MP	SOUMYA JYOTI BISWAL	9678/2024
143	D-WP(C)/15555/2024 WP(C)/9710/2024	ASWINI KUMAR BHATRA MP	SUSANTA KUMAR MISHRA	9679/2024
144	D-WP(C)/32011/2024 WP(C)/ /	RAJEEV SRIVASTAVA MP	SOUMYA JYOTI BISWAL	9680/2024
145	D-WP(C)/15949/2024 WP(C)/9375/2024	LAXMINARAYAN MOHANTY MP	SRINIVAS MOHANTY	9681/2024
146	D-WP(C)/32012/2024 WP(C)/ /	UNION OF INDIA MP	CHANDRAKANTA PRADHAN	9682/2024
147	D-WP(C)/32027/2024 WP(C)/ /	SANJAY PRADHAN MP	KABIRAJ PRADHAN	9683/2024
148	D-WP(C)/32028/2024 WP(C)/ /	SAIBIKASH PRUSTY MP	KABIRAJ PRADHAN	9684/2024
149	D-WP(C)/23055/2024 WP(C)/13276/2024	SAMAR KUMAR ROUT MP	APARESH BHOI	9685/2024
150	D-WP(C)/3389/2024 WP(C)/1952/2024	NALINI MOHANTY MP	SMITA RANJAN PATNAIK	9686/2024
151	D-WP(C)/32040/2024 WP(C)/ /	PRASANTA KISHORE SWAIN MP	SUMITRA MOHANTY	9687/2024
152	D-WP(C)/32040/2024	PRASANTA KISHORE SWAIN	SUMITRA MOHANTY	

153	WP(C)/ / D-WP(C)/32049/2024 WP(C)/ /	MP M/S. TATA STEEL LTD, KEONJHAR MP	ADITYA MISHRA	9688/2024 9689/2024
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